

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

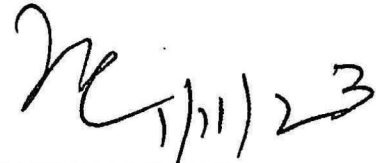
As per the directions of Ld. Principal District & Sessions Judge (HQs), Delhi the following postings & transfers are being made with immediate effect:

S. No.	Name & Emp. Code of the Official	From	To
1.	Ramesh Mehra EC: 67003609	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the establishment of Hon'ble High Court of Delhi, New Delhi (On diverted capacity)
2.	Sukhjeet Singh EC: 39709818	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: New Delhi PHC
3.	Vinay Kumar EC: 10826	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
4.	Anil Kumar Rohilla EC: 39091893 / 10558	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Sharma-I, Ld. District Judge (Commercial Court)-01 Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Sharma-I, Ld. Principal Judge, Family Courts, North-East, KKD (On diverted capacity)
5.	Satender Singh Bisht EC: 52939736	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Prem Kumar Barthwal, Ld. District Judge (Commercial Court)-01 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Prem Kumar Barthwal, Ld. Principal Judge, Family Courts, Shahdara, KKD (On diverted capacity)



6.	Ram Singh EC: 91023	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dinesh Bhatt, Ld. District Judge (Commercial Court)-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dinesh Bhatt, Ld. Principal Judge, Family Courts, North-West, Rohini (On diverted capacity)
7.	Sunil Kumar EC: 16303078	Desg: Peon Role: Dak Peon Posting: Office Pool, Admin. Branch Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Poorva Mehra, Ld. Civil Judge-02 Distt: South-East Saket
8.	Santosh Singh EC: 90873	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Poorva Mehra, Ld. Civil Judge-02 Distt: South-East Saket	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch RACC
9.	Sarvesh Kumar Pandey EC: 54128864	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shipra Dhankar, Ld. MM-01 Distt: Central THC
10.	Hazari Lal EC: 10507/91103252	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shipra Dhankar, Ld. MM-01 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
11.	Subhash Chand EC: 90399/89520781	Desg: Peon Role: Orderly Posting: Earlier attached with Sh. Milan Goel, Ld. Judicial Officer, Hon'ble High Court of Delhi, New Delhi (On diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
12.	Chanda EC: 90821/54355980	Desg: Safai Karamchari/Sweeper Role: Safai Karamchari/Sweeper Posting: Care Taking Branch Distt: New Delhi PHC	Desg: Safai Karamchari/Sweeper Role: Safai Karamchari/Sweeper Posting: Care Taking Branch Distt: East KKD

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Ms. Govindi Sharma, Peon, EC- 10903 presently posted at the Judicial Branch, South-East, Saket is directed to look after the postal work of all the Courts of South-East District, Saket in addition to the work already assigned to her.
3. Sh. Anand, Peon, EC- 63249031 presently posted in the RTI Branch, Central, THC is directed to look after the work of the Hindi Section of both the Central and West Districts, THC in addition to the work already assigned to him.
4. Transfer order No. 75872-972/Admn.III/F.1(3)/Central/P&T/2023 dated 06.10.2023 qua Sh. Yogesh Sharma, Safai Karamchari/Sweeper, EC- 73158222 at S. No. 16 stands cancelled.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

85250-320

No..... ADMIN-III /Central/F.1(3)/P&T/2023

Dated, Delhi the 01.11.23

Copy forwarded for information and necessary action to:-

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judges, Delhi/New Delhi.
3. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka, New Delhi.
4. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch Delhi/New Delhi.
5. The Accounts Officers/Assistant Accounts Officers, Accounts Branch Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officers/Officials concerned.
9. Dealing Official, Layers, ACR Cell, Central District, Tis Hazari Courts, Delhi.
10. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI